

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2016 &
IA NO. 597 OF 2016**

Dated: 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Utkal Alumina International Ltd. Appellant (s)
Vs.
Odisha Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice to the other Respondents returnable on 23.02.2017. Dasti, in addition, is permitted.

List the matter on **23.02.2017**. In the meantime, learned counsel for the respondents may file reply on or before 18.01.2017 after serving copy on the other side. Thereafter rejoinder may be filed on or before 02.02.2017 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**